

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-11-2022
AT 5.45 PM THROUGH PHYSICAL HEARING:

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/26/CHE/2022
NAME OF THE PETITIONER : CBRE South Asia pvt Ltd
NAME OF THE RESPONDENT(S) : Platinum Holding Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

Vikram Veerazamy

Counsel for
Respondent



MANEJ KUMAR S

Counsel for
Petitioner



Vertical lines indicating a table structure for the hearing record.

2)CP(IB)/26(CHE)2022

ORDER

Ld. Counsel Mr. S. Mahesh Kumar for the Petitioner and Ld. Counsel Mr. Vikram Veerasamy for the Respondent are present physically.

The Respondent seeks time to file counter.

The Respondent is permitted to file counter **within three weeks**.

List this matter on 17.01.2023 for physical hearing.

SD

[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT

SD

[SAMEER KAKAR]
MEMBER (TECHNICAL)

vs